

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 126 of 1996

Wednesday this the 24th day of April, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN .
HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K.R.Sukumaran Nair,
Exhibition Assistant,
Field Exhibition Office,
Directorate of Advertising and Visual
Publicity, Trivandrum
(now residing at Deepalayam,
TC 24/1814, Thycaud,
Trivandrum.14).

..... Applicant

(By Advocate Mr. M.R.Rajendran Nair)

Vs.

1. Union of India represented by
Secretary, Ministry of Information
and Broadcasting, New Delhi.
2. The Director General,
Directorate of Advertising and
Visual Publicity, KG Marg, New Delhi.
3. The Deputy Director (Administration)
Directorate of Advertising and Visual
Publicity, K.G.Marg, New Delhi.
4. The Joint Director, Regional Office,
Directorate of Advertising and Visual
Publicity, C-Wing, Kendriyasadan,
Koramangala, Bangalore.

... Respondents

(By Advocate Mr. James Kurien, ACGSC)

The application having been heard on 24th April, 1996
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant challenges A-1 order transferring
him from Trivandrum to Ahmedabad. He submits that he is
due to get another promotion and that he need not be

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transferred now, particularly since he is to retire on 31.7.1996. We do not propose to go into all these matters. Applicant may place his grievances by a representation before first respondent and seek redress. The impugned order will be held in abeyance for thirty days from today.

2. With the aforesaid directions, we dispose of the application. No costs.

Dated the 24th day of April, 1996.

P. Venkatakrishnan
P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

*ks244/-

LIST OF ANNEXURE

1. Annexure A1: True copy of the order No.C.18011/1/94-
Admn.IV(Pt.) dated 23.1.1996 issued by 3rd respondent
to the applicant.

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